

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 118
(IB)-2721(ND)2019

Under Section: 9 of IBC.

In the matter of:

M/s Straight Edge Contracts Pvt. Ltd.

....**Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.

....**Respondent**

Order delivered on 09.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Mohan Gambhir, Proxy counsel

For the Respondent

: Mr. Rajnish Sinha, Adv.

Mr. Nikhil Jain, Adv.

Mr. Shreya Kohli, Adv.

Ms. Divya Aggarwal, Adv.

ORDER

Learned counsel for the respondent seeks further time to file reply. Last chance is given to respondent to file reply within five days, failing which, right to file reply will be closed. Rejoinder, if any, within five days, with copy in advance to the other side. List on 07.02.2020.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh